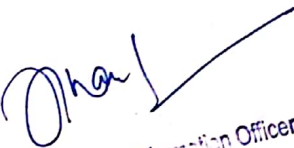


PUNJAB VIDHAN SABHA SECRETARIAT

FURTHER REVISED

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA
DURING ITS ELEVENTH SESSION, 2020 FROM
THE 26TH FEBRUARY, 2020 TO 4TH MARCH, 2020.**

Wednesday, the 26 th February, 2020 (10.00 A.M.)	Further Resumption of Discussion on Governor's Address. (To be concluded)
Thursday, the 27 th February, 2020 (10.00 A.M.)	i) Reports of the Comptroller and Auditor General of India for the year 2017-18 (Civil and Commercial); ii) Presentation of Supplementary Demands for Grants for the year 2019-20; iii) Appropriation Bill on Supplementary Demands for grants for the year 2019-20; and iv) Non-Official Business.
Friday, the 28 th February, 2020 (10.00 A.M.)	Presentation of Budget Estimates for the year 2020-21.
Saturday, the 29 th February, 2020 Sunday, the 1 st March, 2020 } }	Holidays
Monday, the 2 nd March, 2020 (2.00 P.M.)	General Discussion on Budget Estimates for the year 2020-21.
Tuesday, the 3 rd March, 2020 (10.00 A.M.)	Resumption of General Discussion on Budget Estimates for the year 2020-21. (To be concluded)
Wednesday, the 4 th March, 2020 (10.00 A.M.)	i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2020-21; ii) Appropriation Bill in respect of Budget Estimates for the year 2020-21; iii) Motion regarding Elected Committees; iv) Legislative Business; and v) Motion under Rule 16 regarding adjournment of the House sine-die.


Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh

**CHANDIGARH :
THE 25TH FEBRUARY, 2020.**

**SHASHI LAKHANPAL MISHRA;
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 20-LA-2020/ 3753, dated Chandigarh, the 25th February, 2020.

P.T.O.

No. 20-LA-2020/ 3754, dated Chandigarh, the 25th February, 2020.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
5. the Principal Secretary to Governor, Punjab;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector- 42, Attawa, Chandigarh - 160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.


UNDER SECRETARY,
for SECRETARY.